

MR. SPEAKER: Not allowed.

(Interruptions)**

[Translation]

[English]

MR. SPEAKER: You give it to me... (Interruptions)...

No, no. Not allowed.

(Interruptions)**

MR. SPEAKER: Not allowed; not allowed; not allowed.

(Interruptions)**

MR. SPEAKER: We cannot take it up. Please sit down. Do not record. Not allowed.

(Interruptions)**

[Translation]

[English]

MR. SPEAKER: Do not waste your energy.

(Interruptions)**

MR. SPEAKER: Nothing goes on record.

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

[Translation]

MR. SPEAKER: Why do you hurt your throat?

(Interruptions)**

MR. SPEAKER: I shall find out if there is something.

... (Interruption) ...

MR. SPEAKER: It keeps appearing in the Newspapers who spent how much.

[English]

I do not know.

(Interruptions)**

MR. SPEAKER: Nothing allowed. Not allowed.

(Interruptions)**

MR. SPEAKER: Now, I have a Motion which I have first to take up, that is this privilege motion. But I will first allow papers to be Laid on the Table.

(Interruptions)**

[Translation]

MR. SPEAKER: Why are you after it?

(Interruptions)

MR. SPEAKER: Why do you not sit down?

[English]

(Interruption)

MR. SPEAKER: Why do you not sit down, Colonel Saheb?

(Interruptions)

MR. SPEAKER: Now Papers to be Laid, Mr. Narasimha Rao.

11.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Audited Accounts of and Review on Sports Authority of India for 1986-87

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India for the year 1986-87 along with Audited Accounts.

(2) A statement (Hindi and English Versions) regarding Review by the Government on the working of the Sports Authority of India for the year 1986-87.

[Placed in Library. See No. LT-5392/87]

*Not recorded.

Review on and Annual Report of Cardamom Trading Corporation Ltd. for 1986-87, Notification under Export (Quality Control and Inspection) Act, Annual Report of and Review of Indian Diamond Institute, Surat for 1986-87 and of Federation of Indian Export Organisations for 1985-86.

THE MINISTER OF FINANCE
AND MINISTER OF COMMERCE
(SHRI NARAYAN DATT TIWARI):
I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Cardamom Trading Corporation Limited for the year 1986-87.

(ii) Annual Report of the Cardamom Trading Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5393/87].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Fish and Fishery Products (Quality Control and Inspection) Amendment Rules 1987 published in Notification No. S. O. 876(E) in Gazette of India dated the 1st October, 1987.

(ii) The Export of Canned Fish and Fishery Products (Quality Control and Inspection) Amendment Rules, 1987 published in Notification No. S. O. 877 (E) in Gazette of India dated the 1st October, 1987.

(iii) The Export of Frozen Frog Legs (Quality Control and Inspection) Amendment Rules, 1987 published in Notification No. S.O.

878(E) in Gazette of India dated the 1st October, 1987.

(iv) S. O. 2651 published in Gazette of India dated the 3rd October, 1987 regarding rounding of inspection fee.

[Placed in Library. See No. LT-5394/87].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Diamond Institute, Surat, for the year 1986-87.

[Placed in Library. See No. LT-5395/87].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations for the year 1985-86.

[Placed in Library. See No. LT-5396/87]

Annual Accounts etc. of Himalayan Mountaineering Institute Darjeeling for 1983-84 and 1984-85 and of Nehru Institute of Mountaineering, Uttar Kashi for 1983-84 and 1984-85 and review thereon etc.

THE MINISTER OF STATE IN
THE MINISTRY OF PARLIAMEN-
TARY AFFAIRS (SHRIMATI SHEILA
DIKSHIT): On behalf of Shri K. C.
Pant, I beg to lay on the Table—

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1983-84 together with

[Shrimati Smita Dikshit]

Audit Report thereon.

[Placed in Library. See No. LT-5397/87].

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1984-85 together with Audit Report thereon.

[Placed in Library. See No. LT-5398/87].

(iii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Himalayan Mountaineering Institute, Darjeeling, for the years 1983-84 and 1984-85.

[Placed in Library. See No. LT-5397/87].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5398/87].

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering Uttar Kashi for the years 1983-84 and 1984-85 together with Audit Report thereon.

[Placed in Library. See No. LT-5399/87].

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttar Kashi for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-5400/87].

(iii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Nehru Institute of Mountaineering, Uttar Kashi for the year 1983-84, 1984-85 and 1985-86.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-5399 and 5400/87].

Annual Report and Annual Accounts of and Review on Council for Advancement of People's Action and Rural Technology for 1986-87.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): On behalf of Dr. G. S. Dhillon, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology for the year 1986-87 along with Audited Accounts.

[Placed in Library. See No. LT-5401/87].

(2) A statement (Hindi and English versions) regarding review by the Government on the working of the Council for Advancement of People's Action and Rural Technology for the year 1986-87.

[Placed in Library. See No. LT-5402/87].

Review on the Annual Report etc. of National Bicycle Corporation of India Ltd. for 1985-86 and a statement re. delay in laying these papers.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the National Bicycle Corporation of India Limited for the year 1985-86.

(ii) Annual Report of the National Bicycle Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reason for delay in

laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5402/87].

Annual Report of and Review on Food Corporation of India for 1986-87

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H. K. L. BHAGAT): I beg to lay on
the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1986-87 along with Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1986-87.

[Placed in Library. See No. LT-5403/87]

Statement correcting reply to Question No. 2319 Re pressmen who accompanied the Prime Minister on his visit to Vancouver.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 23rd November, 1987 to Unstarred Question No. 2319 by Shri Hannan Mollah regarding pressmen who accompanied Prime Minister on his visit to Vancouver and (ii) giving reasons for delay in correcting the reply

[Placed in Library. See No. LT-5404/87]

Notification under Light house Act and Annual Report of and Review on Mormugao Dock Labour Board for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI RAJESH PILOT): I beg to lay on the Table—

(1) A copy of the Lighthouse (Removal of Lights and Reduction of Heights of Buildings, Structures and Trees) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 938 (E) in Gazette of India dated the 27th November, 1987 under sub-section (3) of section 21 of the Lighthouse Act, 1927.

[Placed in Library. See No. LT-5405/87]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao Dock Labour Board for the year 1986-87 alongwith Audited Accounts.

[Placed in Library. See No. LT-5406/87].

(ii) A copy of the Review (Hindi English versions) by the Government on the working of the Mormugao Dock Labour Board for the year 1986-87.

[Placed in Library. See No. LT-5400/87]

Notification under Government Savings Bank Act and Government Savings Certificate Act and Annual Report of and Review on Life Insurance Corporation of India for the year ending 3-3-1987.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI IANARDHAN POOJARY): I beg to lay on the Table—

(1) A copy of the Post Office Savings Accounts (Second Amendment) Rules 1987 (Hindi and English versions) published in Notification No. G.S.R. 948(E) in Gazette of India dated the 2nd December, 1987 under sub-section (3) of section 15 of the Government Savings Bank Act 1973.

[Placed in Library. See No. LT-5408/87.]

(2) A copy of the Indira Vikas Patra (Fourth Amendment) Rules 1987 (Hindi and English versions) published in Notification No. G.S.R. 956(E) in Gazette of India dated the 3rd December, 1987 under sub-section (3) of sec-

(Shri Janardhana Poojary)

tion 12 of the Government Savings Certificate Act, 1959.

[Placed in Library. See No. LT-5409/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year ended the 31st March, 1987 under section 29 of the Life Insurance Corporation Act, 1956.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Life Insurance Corporation of India for the year ended 31st March, 1987.

[Placed in Library. See No. LT-5410/87]

[Translation]

Annual report and review of Gandhi Smriti and Darshan Smriti for 1985-86, of National Council of Educational Research and Training, New Delhi for 1986-87, and of Sanskrit Sansthan, New Delhi for 1985-86 and Statement Re. Delay in laying the Papers etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):
I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Smriti for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Smriti and Darshan Samiti for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5411/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi for the year 1986-87.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council of Educational Research and Training, New Delhi, for the year 1986-87.

[Placed in Library. See No. LT-5412/87]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1985-86 together with Audit Report thereon.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-5413/87]

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5413/87]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1986-87.

[Placed in Library. See No. LT-5414/87.]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College Allahabad, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See No. LT-5415/87.]

[English]

Annual Report of and Review on National Institute of Immunology for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Shri K. R. Narayanan, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, for the year 1986-87 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Immunology for the year 1986-87.

[Placed in Library. See No. LT-5416/87.]

Annual Report of and Review on Central Institute of Hand Tools, Jalandhar for 1986-87 and a statement concerning reply to Starred Question No. 461 re. industries established in backward area.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 1986-87 along with audited accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Institute of Hand Tools, Jalandhar, for the year 1986-87.

[Placed in Library. See No. LT-5417/87.]

(2) A statement (Hindi and English versions) correcting the reply given on the 8th December, 1987 to Starred Question No. 461 by Shri Parasram Bhardwaj regarding Industries established in backward areas.

[Placed in Library. See No. LT-5418/87.]

Review on and Annual Report of Tea Trading Corporation of India for 1985-86 and Annual Report and Accounts of and Review on Indian Institute of Packaging for 1986-87 etc.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions)

[Shri P. R. Das Munshi]

under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Tea Trading Corporation of India Limited for the year 1985-86.

(ii) Annual Report of the Tea Trading Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5419/87.]

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-5419/87.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of packaging for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging for the year 1986-87.

[Placed in Library. See No. LT-5420/87.]

(4) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the period from 1st April, 1986 to 25th February, 1987 together with Audit Report thereon.

[Placed in Library. See No. LT-5421/87.]

Review on and Annual Report of Goa Shipyard Ltd. for 1986-87, of Hindustan Aeronautics Ltd., for 1986-87 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI

SHIVRAJ V. PATIL); I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) A statement regarding Review by the Government on the working of the Goa Shipyard Limited, for the year 1986-87.

(ii) Annual Report of the Goa Shipyard Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5422/87.]

(b) (i) A statement regarding Review by the Government on the working of the Hindustan Aeronautics Limited for the year 1986-87.

(ii) Annual Report of the Hindustan Aeronautics Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5423/87.]

(c) (i) A statement regarding Review by the Government on the working of the Mazagon Dock Limited for the year 1986-87.

(ii) Annual Report of the Mazagon Dock Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5424/87.]

(d) (i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited for the year 1986-87.

(ii) Annual Report of the Bharat Dynamics Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5425/87.]

(e) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited for the year 1986-87.

(ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1986-87 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5426/87.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses New Delhi for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1986-87.

[Placed in Library. See No. LT-5427/87].

Statement correcting reply to Unstarred Question No. 4472 re. occupation of government accommodation by MPs/ex-MPs.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 7th December, 1987 to Unstarred Question No. 4472 by Shri Manvendra Singh regarding occupation of Government accommodation by MPs/ ex-MPs and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-5407/87.]

11.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 7th December, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

11.09 hrs.

STATEMENT RE. AGREEMENT BETWEEN GENERAL SECRETARY GORBACHOV OF USSR AND PRESIDENT REAGAN OF USA ON ELIMINATION OF LAND-BASED INTERMEDIATE NUCLEAR MISSILES

[English]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): On 9-12-1987, PM made a statement in both the House of Parliament on the signing in Washington on 18-12-1987, of the INF Treaty between General Secretary Gorbachov and President Reagan. In response to requests for certain clarification in the Rajya Sabha, PM assured the House that a comprehensive statement would be made shortly. I am making this statement in fulfilment of that assurance.

The Treaty provides for the elimination of all land-based intermediate and short-range nuclear missiles having a range between 500—5500 kms, and deployed by the two sides.